

also solicited. So far the views of Karnataka, Gujarat, Uttar Pradesh, Maharashtra, Himachal Pradesh and Tamil Nadu have been received.

**Employees of CRP and BSF Stationed in Bihar**

146. SHRI LOKANATH MISRA :  
SHRI K. P. SINGH DEO :  
SHRI JAGBIR SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some Central Reserve Police and Border Security Force personnel were killed/injured in Bihar during the three-day bandh in October, 1974; and

(b) if so, what is their number and the amount of compensation paid to the bereaved families?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) 29 CRPF personnel were injured at various places in Bihar during the three-day bandh in October, 1974.

**Non-payment of Coal dues by DESU**

147. SHRI LOKANATH MISRA :  
SHRI K. P. SINGH DEO :  
SHRI JAGBIR SINGH :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that huge amount of money has not been paid by Delhi Electric Supply Undertaking to the Bharat Coking Coal Limited and Coal Mines Authority of India for the coal supplied to DESU; and

(b) if so, the amount in arrears outstanding against the DESU and the reasons for not making timely payment?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) The arrears payable by DESU to the suppliers of coal as on 8-11-1974 are as under :—

M/s. Bharat Coking Coal Ltd;  
Rs. 31,04,050.66

(ii) M/S Coal Mines Authority Ltd. Rs.  
23,06,779.96

Due to acute financial stringency of the Undertaking, the arrears for coal supply have been accumulated. However, efforts are being made by DESU to liquidate the arrears early.

**Financial Assistance to talented and promising Film Producers**

148. SHRI LOKANATH MISRA :  
SHRI K. P. SINGH DEO :  
SHRI J. S. ANAND :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Government have been drawn up a plan to give financial assistance to talented and promising film producers who are unable to get credit facilities from other sources; and

(b) if so, the amount of assistance proposed to be given to such producers during the current financial year and the criteria to be followed for such assistance?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b) The Film Finance Corporation Ltd., which is wholly owned by the Government of India, and which was set up in 1960, gives financial assistance to talented and promising film makers who are unable to secure finances from other sources.

As on 31st August, 1974, the Film Finance Corporation has disbursed loans amounting to Rs. 232.74 lakhs.